

DIVISION BENCH
COURT - I

P-108

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/185(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD MAY 2024

| | |
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| IN THE MATTER OF | SREI EQUIPMENT FINANCE LIMITED VS SANJEEV KUMAR SHARMA |
| UNDER SECTION | SECTION 95(1) |

Appearances (via video conferencing/physically)

Mr. Sankarsan Sarkar, Adv.] For the Petitioner
Mr. Aditya Kanodia, Adv.]
Mr. Tanmoy Sett, Adv.]
Ms. Suparna Sardar, Adv.]

ORDER

1. Ld. Counsel for the petitioner present.
2. Post this matter on **11/06/2024**.

Court Officer